NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CORAM:

(IB)-515(ND)/2017

PRESENT: SH. R. VARADHARAJAN HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: IFCI Ltd. Vs. Golf Technologies Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner:

Counsel for the Petitioner

For the Respondent:

Mr. Kushal Gupta, Mr. Vivek Chib and Ms. Pracheta

Kar, Advocates

ORDER

Ld. Counsel for the Petitioner prays for some time to place on record the statement of account.

To come up for further consideration on 2nd February, 2018.

(R. Varadharajan)

Member (J)

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(Ina Malhotra) Member (J)

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